

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00676/2019

Tuesday, this the 24th day of September, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Binukumar B.N.,
TGT Hindi, Jawahar Navodaya Vidyalaya
O.K.Muri P.O., Malappuram-676 519.
Residing at Jawahar Navodaya Vidyalaya Quarters
O.K.Muri P.O., Malappuram-676 519. Applicant

(Advocate: Mr.Vishnu S.Chempazhanthiyil)

versus

1. The Deputy Commissioner (Pers),
Navodaya Vidyalaya Samiti (Hyderabad Region),
Ministry of Human Resource & Development,
1-1-10/3, Sardar Patel Road,
Secunderabad-500 003.

2. The Commissioner,
Navodaya Vidyalaya Samiti,
Department of School Education & Literacy,
Government of India, B-15, Institutional Area,
Sector 62, Noida, Gautam Budh Nagar District,
Uttar Pradesh-201 309. Respondents

(Advocate:

The OA having been taken up on 24th September, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Applicant seeks permission to withdraw the OA. Permission granted.

OA is closed as withdrawn.

**(Ashish Kalia)
Judicial Member**

**(E.K.Bharat Bhushan)
Administrative Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of notification No.F.2-1/2019(ATD)-NVS(Estt.II)/806 dated 30.5.2019 issued by the 2nd respondent.

Annexure A2: Copy of certificate No.125/14 dated 6.6.2019 issued by the C P Pocker Haji Memorial Higher Secondary School, Ozhur, Malappuram.

Annexure A3: Copy of representation dated 15.6.2019 to the 2nd respondent.

Annexure A4: Copy of O.M..No.F.No.28034/9/2009-Estt(A) dated 30.9.2009 issued by the Govt of India, Department of Personnel and Training.